

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1323
(To be answered on the 3rd March 2016)**

REPORTING TIME AT AIRPORTS

1323. SHRI RAM CHARITRA NISHAD

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether in view of the recent security alert in the country after the Pathankot attack, air travellers would now have to report at airports much earlier for their flights, if so, the details thereof;
- (b) whether Air India has asked its passengers to report three hours before their flights scheduled departure time; and
- (c) if so, the details thereof and the other steps taken/being taken by the Government to spruce up security at airports in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a): There is no laid down regulation on the reporting time for air travellers at airports. It is the prerogative of the airlines to suitably inform air passengers to report at airports earlier so as to make it convenient for them to complete all procedural formalities including, security checks before they board the aircraft.
 - (b): With a view to avoiding inconvenience to air passengers, an advisory was issued by Air India asking passengers to report three hours before the scheduled departure of flight.
 - (c): The measures taken / being taken to augment security at airports in the country are as under:
 - (i) Increased random checking at nakas;
 - (ii) Intensified patrolling by vehicle and by foot;
 - (iii) Intensified random check of passenger baggage;
 - (iv) Enhanced checking of vehicles entering into air side;
 - (v) Deployment of extra manpower at Cargo Complex, Operational Gates and City Side area of the airports;
 - (vi) Stringent secondary ladder point checks;
 - (vii) Enhanced surveillance in and around terminal buildings and operational area;
 - (viii) Strengthened anti-terrorist measures and placement of Quick Reaction Team (QRT) at strategic points;
 - (ix) Strict monitoring of security protocol for in-flight catering services; and
 - (x) Enhanced physical inspection of carry-on baggage.